

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:1129
ANSWERED ON:27.07.2015
Gas Pipeline Project
Banerjee Shri Abhishek

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government is acquiring the Right of User in the land for the purpose of laying Shahdol(Madhya Pradesh)-Jaysingh Nagar-Beohari-Gurh-Phulpur (Uttar Pradesh) gas pipeline;
- (b) if so, the acquisition being made under the Petroleum and Minerals Pipelines (Acquisition of Right of User in Land) Act, 1962; and
- (c) the current status of the said acquisition?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (INDEPENDENT CHARGE) (SHRI DHARMENDRA PRADHAN)

(a) & (b): Yes, Madam.

(c): The RoU has been acquired for the entire length of the pipeline in the States of MP and UP.

